

N O T I C E

IT IS HEREBY NOTIFIED for the information of the Advocates and the parties appearing in-person at **Panaji-Goa** that **on Friday, 15th December 2017** :

I

The Division Bench comprising the **Honourable Shri Justice C.V. Bhadang and the Honourable Kum. Justice Nutan Sardesai** will not be available. Urgent mentioning and placing of matters will be allowed before **reconstituted Division Bench** comprising the **Honourable Shri Justice N.M. Jamdar and Honourable Kum. Justice Nutan Sardesai** at 4.00 p.m.

II

The Hon'ble Kum. Justice Nutan Sardesai will sit singly and take up Her Ladyship's extant judicial assignment as per the board notified separately till 4.00 p.m.

High Court, Appellate Side
Bombay.

By order,

sd/-

(Ajit N. Mare)
Registrar (Judl-I)

Date : December 2017